

Minto Road, New Delhi and the number of Lady Operators among them;

(b) whether Lady Operators are given night shifts;

(c) if so, whether any requests have been received from them for providing residential accommodation to them; and

(d) if so, the reaction of Government in the matter?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 78, out of which 12 are ladies.

(b) They are employed from 3.30 P.M. to 10.00 P.M. .

(c) Yes, Sir.

(d) It has been decided to allot out-of-turn accommodation to such employees on the condition that they can be asked to work in the early morning shift starting at 5.00 A.M. and or late evening shift upto 10.00 P.M.

[*Translation*]

Metro Rail Project In Delhi

267. SHRI BALESHWAR YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have taken any final decision with regard to the proposal of Metro Rail Project in Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and what other measures Government propose to take to solve the increasing traffic problem in Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Delhi Administration had engaged M/s Rail India Technical and Economic Services Ltd. for preparing a detailed

Feasibility Report for provision of mass rapid transit system for the city of Delhi.

RITES have just completed the preparation of this detailed feasibility Report. Final proposal regarding metro Rail Project based on this detailed Feasibility Report has not been received from Delhi Administration.

New Norms for Licensing of Sugar Units

268. SHRI KASHIRAM RANA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government have issued fresh guidelines/conditions for setting up sugar mills and expansion of existing units as reported in "Times of India" dated 25th July, 1990; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Central Government have announced guidelines for licensing of new and expansion of existing sugar factories during the 8th Five Year plan vide Press Note dated 23.7.90 which is given below as Statement.

STATEMENT

GOVERNMENT OF INDIA
MINISTRY OF INDUSTRY
DEPARTMENT OF INDUSTRIAL DEVELOPMENT

PRESS NOTE NO. 4
(1990 Series)

Subject:— Guidelines for licensing of new and expansion of existing sugar factories during the Eighth Five Year Plan.

In supersession of the guidelines for